

UNDER CIRCULATION

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH : ALLAHABAD

REVIEW APPLICATION NO.68 OF 2007
IN
ORIGINAL APPLICATION NO.1248 OF 2006
ALLAHABAD THIS THE 8th DAY OF Agrit 2007

HON'BLE MR. ASHOK S. KARAMADI, MEMBER-J HON'BLE MR. K. S. MENON, MEMBER-A

Union of India, through General Manager, North Eastern Railway, Gorakhpur and Others.

· · · · · . . Respondents-Applicants

By Advocate : Shri P. Mathur

Versus

Zubeda Mukhtyar, D/O Late Sri M. Hussain, R/o C/o Sri Vijai Sethi, Vijai Dairy 31, Punjabi Market, Bareilly.

· · · · · · · · . . . Applicant-Respondent.

By Advocate :

ORDER

HON'BLE MR. ASHOK S. KARAMADI, MEMBER-J

This Review Application is filed against the order dated 08.05.2007 along with an application for condonation of delay in filing the same. On perusal of the grounds urged for condonation of delay we do not find sufficient and justifiable grounds to condone the delay, however, having regard to the grounds urged in support of the review application also we do not find any error apparent on the face of the record which calls for the review of the order, and as such

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the application for condonation of delay is dismissed, consequently the Review Application is also dismissed.

Member-A

Member-J

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